

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 31/07/2017 AT 10.30 AM**

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :

PETITION NUMBER : TCP/142/ (IB)/2017

NAME OF THE PETITIONER(S) : SIKA INDIA PVT LTD

NAME OF THE RESPONDENT(S) : METECNO INDIA PVT LTD

UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

T. M. HARIHARAN

Counsel for Petitioner



T. R. Ramen

Counsel for Respondent



ORDER

Counsel representing both the parties are present. Both the counsel stated that the settlement talks between the parties are in an advanced stage and prayed time for submitting the final outcome of the settlement talks. Time extended at request. Put up on 08.08.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)